

are under implementation. In order to get inputs from various ministries concerned and NGOs, a Workshop on Creation of Nationwide Network of NGOs for Accelerated Development was organised in the Planning Commission on 29th April, 1992. A Directory of Schemes for Voluntary Organisations run by the various ministers/departments of the Government of India has been prepared. A Voluntary Action Advisory Council under the Chairmanship of the Deputy Chairman, Planning Commission has been set up. A scheme for assessing voluntary agencies for creation and strengthening of local level institutions has been formulated.

### Import of Coir

575. SHRI THAYIL JOHN ANJALOSE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any representation from the State of Kerala against the import of coir from Sri Lanka;

(b) if so, the details thereof and action taken in this regard;

(c) whether the Coir Board has taken any decision for imparting coir from Sri Lanka;

(d) if so, the details thereof; and

(e) the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) and (b). Yes, Sir, a representation has been received from Government of Kerala against the proposal to import coir yarn from Sri Lanka. It has been inter alia stated that any effort to import machine spun yarn from Sri Lanka will hamper the modernisation efforts.

(c) to (e). Coir Board has proposed that in

view of shortage of raw material the exports may be permitted to import coir fibre under the Export & Import Policy. There is no proposal to import coir yarn. The matter has been taken up with Ministry of Textiles. However, no notification permitting import of coir fibre has yet been issued.

### Acquisition of land for Sainik School in Kerala

576. SHRI P.C. THOMAS: Will the PRIME MINISTER be pleased to state:

(a) the total areas of land acquired for Sainik School, Kazhakottam, Kerala;

(b) whether the land has been fully utilised as planned originally;

(c) whether Houses Ridding and Swimming Pool facilities as planned originally have not been provided;

(d) if so, the reasons therefor;

(e) whether there are complaints against quality and low allocation of food for students; and

(f) if so, remedial steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b). An areas of 287.5 acres of land has been made available to Sanik School, Kazhakootam by Government of Kerala. The land is being utilised as planned as far as buildings and play-fields are concerned. Ancillary activities like farming and horticulture are also being carried out within the constraints of financial resources.

(c) and (d). Horse riding was originally prouded but was discontinued in 1975 due to a financial crunch. Plans for Swimming Pool were finalised by the State Government way

back in 1978, but the construction has not been carried out by the State Government.

(e) and (f). During 1991-92, a number of representations were received through the Members of Parliament and the Parents Association for increase in the Food Allowance. The Food Allowance was raised from Rs. 10 to Rs. 11.25 in March 1992 and subsequently to Rs. 12.50 in October 1992. Besides, the then Rakash Mantri also requested the State Chief Ministers in September 1992 for allocation of additional Rs. 5 per day per cadet towards dietary supplement for cadets.

[Translation]

#### **Scheme of Non-Conventional Energy Sources**

377. SHRI MANJAY LAL: Will the PRIME MINISTER be pleased to state:

(a) the names of the schemes of non-conventional sources of energy in operation at present;

(b) the details of the other schemes which have been sanctioned; and

(c) the total energy proposed to be generated annually from these sources during the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) to (c). For harnessing non-conventional energy sources, a number of schemes for the development and population of biogas plants, improved chulhas, solar thermal energy systems, solar photovoltaic systems, wind energy systems, small hydro power installations, alternative fuel operated vehicles and bio-energy systems are in operation in the country. From 1993-94, the Ministry of Non-Conventional Energy Sources has taken up two new schemes for the installation of one lakh solar lanterns for rural lighting and 1000 solar pumps for irrigation in the current year.

Status of system/programme-wise non-conventional energy installations are given at Statement I Resourcewise annual expected energy generation/savings from non-conventional energy sources during the next three years, by the end of the year 1996-97, as per the targets envisaged in the new 'Strategy & Action Plan' are given at Statement II